

BEFORE THE PRINCIPAL BENCH, NATIONAL GREEN TRIBUNAL,
NEW DELHI

O.A. No. 635/2017

In the matter of:-

Ramesh Chand

... Applicant

V/s

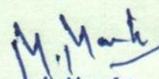
State of Himachal Pradesh & others

.....Respondents

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8	Annexure R-VII Copy of samples of water quality monitoring of waste resources at Mcleodganj for the months of December 2019 to April 2020.	

Drawn & e-Filed by:


M. Manta, Manta,
Assistant District Attorney-cum-Law Officer,
TCP Department, HP

BEFORE THE PRINCIPAL BENCH, NATIONAL GREEN TRIBUNAL,
NEW DELHI

O.A. No. 635/2017

In the matter of:-

Ramesh Chand

... Applicant

V/s

State of Himachal Pradesh & others

.....Respondents

ACTION TAKEN REPORT IN COMPLIANCE OF HON'BLE NATIONAL GREEN TRIBUNAL ORDER DATED 18.03.2020 ON BEHALF OF RESPONDENT STATE THROUGH JOINT SECRETARY (TOWN & COUNTRY PLANNING/ URBAN DEVELOPMENT) TO THE GOVERNMENT OF HIMACHAL PRADESH.

I, Surjeet Singh Rathor S/o Shri A.R. Rathor, aged 46 years, presently working as Joint Secretary (Urban Development/ Town & Country Planning) to the Government of Himachal Pradesh do hereby solemnly affirm and say as under:-

1. That the aforesaid O.A. No. 635/2017 is pending for adjudication before this Hon'ble National Green Tribunal and is fixed for hearing on 05.08.2020.
2. That vide order dated 18.03.2020 the Hon'ble Tribunal was pleased to pass the following directions , the relevant operative part of which is reproduced herein as under:-

"4. In view of the above, an affidavit has been filed on behalf of the State of Himachal Pradesh on 17.03.2020 mentioning the response to the recommendations of the expert Committee on the subjects of controlling illegal constructions, waste management, air quality monitoring, ground water conservation, geology, structural stability and hazard status/disaster management, transport and parking, policy and planning and forests and biodiversity.

Adhoni
Joint Secretary(TCP)
to the Govt. of H.P.,
Shimla - 171002

Adhoni
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Executive Magistrate
Shimla-02

5. We are of the view that the information furnished in the affidavit needs to be cross-checked on the ground and further action taken report needs to be furnished. Let the same be done before the next date by email at judicial-ngt@gov.in.”

3. That in pursuance to the order/ directions passed by the Principal Bench of the Hon'ble National Green Tribunal vide its order dated 18.03.2020, the contents of the affidavit filed by the respondent State through Secretary (TCP/ UD) to the Government of Himachal Pradesh were sent to respective field offices of Department of Town & Country Planning, Urban Development, Municipal Council, Manali, Municipal Corporation, Dharamshala, Forests, Environment, Science & Technology and Himachal Pradesh State Pollution Control Board at Manali & Mcleodganj for ground verification and further necessary action. In view of the inputs received from the field offices, the report has been prepared which is submitted hereby as follows :-

Alhau
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 to the Govt. of H.P.,
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Recommendation	Response
<p>1. Enforce a complete ban on construction activities in Manali MC and Mcleodganj except the construction of residential houses for their own uses/purpose and government buildings. The construction of other</p>	<p>Manali MC- The Divisional Town & Country Planning Office, Kullu vide office letter no. DTP (K)-T-57/ O.A.no. 635/ 2017 dated 20.06.2020, copy of which is hereby annexed as Annexure R-I, after ground verification, has reported that the cases are permitted/ allowed strictly as per clarification given vide letter no. HIM/TP/ LAW-VI/ O.A. no. 635/ 2017-5870 dated 16.09.2019 and no new cases of commercial land use are being allowed/ permitted in MC Manali,</p>

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 Executive Magistrate
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<p>types should only be permitted unless and until adequate provisions for solid waste management and water supply are put in place.”</p> <p><i>Delhon</i> Joint Secretary(TCP) to the Govt. of H.P., Shimla - 171002</p>	<p>consequent upon the passing of the order dated 29.07.2019. The construction activities will not be permitted unless and until adequate provisions for solid waste management and water supply are put in place by the Applicant(s).</p> <p>Mcleodganj- The Commissioner, Dharamshala Municipal Corporation vide office letter no. DMC/ Sant (F)-1-2/ 2019-790 dated 15.06.2020, after ground verification has reported that MC, Dharamshala has enforced a complete ban on construction activities in Mcleodganj. However, approval/ completion to 18 commercial units has been issued by the Dharamshala Municipal Corporation after order dated 29.07.2020 which includes online building plan approval for 2 commercial buildings and offline plan approval for 4 commercial buildings. Simultaneously, online completion for 3 commercial buildings and offline completion for 9 commercial buildings has also been issued to the Applicants after adherence to adequate provisions for solid waste management and water supply of such units.</p>
<p>2. <u>Environmental Sustainability</u></p>	<p>The Himachal Pradesh State Pollution Control Board has not provided any fresh consent to establish/ NOC has been issued for the Hotels/ Guest Houses in Mcleodganj and Manali after passing of the order dated 29.07.2019 by this Ld. Tribunal. The HP State Pollution Control Board shall not issue the consent to operate new construction activities in Manali MC and</p>

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Shimla-82

Mcleodganj unless and until adequate provisions for solid waste management and water supply are put in place by the Applicants(s) in consonance with the order dated 29.07.2019 passed by this Hon'ble Tribunal.

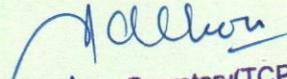
a. Manali-

1. The Regional Office of the Himachal Pradesh State Pollution Control Board, Kullu has submitted a report dated 11.06.2020 stating that after passing of the order dated 29.07.2020; no fresh consent to establish has been issued by the State Pollution Control Board for Hotels, Restaurant etc. in Manali MC area for which no planning permission has been granted by the TCP/ MC, Manali.

2. The D.G. sets are allowed to be installed only with acoustic enclosure with exhausted mufflers and stack. It is also submitted that all D.G. sets are installed as standby purposes only.

3. The vehicles monitoring is being conducted in collaboration with Indian Oil authorities/ Regional Transport Officer/ Police authorities and other concerned authorities and challan are issued by police authorities when any violation is observed.

4. The river monitoring around and within MC, Manali area is regularly conducted. As per the latest results of river monitoring for May' 2020, the result of the points in and around the MC, Manali are observed in Class-B. The copy of sample results is enclosed as **Annexure R-II** for


Joint Secretary (TCP)
to the Govt. of H.P.,
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kind perusal of this Hon'ble Tribunal.

5. The air monitoring of Manali Town is regularly conducted. The latest results of monitoring for the month of May, 2020 are observed meeting to the norms of SO₂, NO_X, NH₃, RSPM and PM_{2.5}, the copy of which is hereby enclosed as **Annexure R-III**.

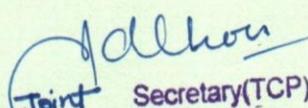
6. The noise monitoring of Manali Town is being conducted by the HPSPCB. The results of noise monitoring are being regularly sent to District administration and Police authorities for necessary action. The copy of latest sample results is hereby annexed as **Annexure R-IV**.

7. The ULB's are being regularly monitored in compliance of SWM Rules, 2016. It is further submitted that the installation of Waste to Energy plant at Manali is under process and the same is complete and operational up to the generation of RDF (refused Derived Fuel).

8. There is one common Sewage treatment plant of I & PH for handling and dispose off sewage within MC Manali area, is also being monitored by the HPSPCB. The latest samples of STP as collected on 13.05.2020 were found to be within limits. The copy of sample results is enclosed as **Annexure R-V**.

9. The litter bins of adequate capacity have been installed in Manali MC and public area but the dumpers have been removed from the town.

10. The Department of Environment, Science and Technology, Himachal Pradesh had started a

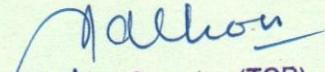

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"Horn Not Ok!" awareness campaign to create awareness among common people about the ill effects of noise pollution. Awareness is being created for unnecessary use of horn amongst the public in Manali Town. The police department in collaboration with the Banks placed signage/ Hoardings on "Horn Not OK" in Police Check posts/ Police assistance room in Manali city. Signages on "No Honking" have been displayed in various locations of Manali town to educate people.

b. Dharamshala (Mcleodganj area):

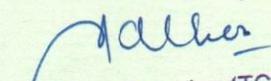
1. No consent to establish has been issued by the HPSPCB for the Hotel/ guest House in the Mcleodganj area for which planning permission has been granted by the Municipal Corporation after passing of the order dated 29.07.2019.
2. 100 percent door to door garbage collection is being done in Dharamshala Municipal Corporation (herein referred as DMC). By laws for door to door garbage collection and Disposal 2019 has also been framed by the MC, Dharamshala, which duly stands notified.
3. 50% of waste generated in MC area is segregated at the source. Rest is being segregated at the waste processing facility.
4. Underground bins: - All over DMC area, bins have been provided in all 17 wards at 133 locations. Each location consists of 2 bins (1st bin has two compartments of 1.5 cum capacity each for non-biodegradable and other waste. 2nd bin of


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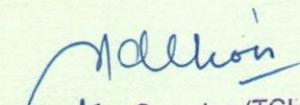
2 cum capacity for degradable waste.) All these bins are underground and the waste collected in these bins is transferred into tipper-trucks with inbuilt crane mechanism. These tipper trucks carry the solid waste of the bins to the solid waste site for further processing.

5. Construction & Demolition (C & D) Management: - Control and regulation of Muck Dumping) Bye-Laws, 2019 has been framed by Dharamshala Municipal Corporation and have been duly notified vide notification dated 17.02.2020. DMC has identified and notified C & D waste disposal site at Charan Khad (W. no. 10) The compliance of Strategy in Manali & Dharamshala area are as below:


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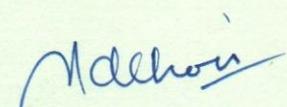
Component of Strategy	Status of compliance in Manali	Status of compliance in Dharamshala
Door-to-Door garbage collection	100% door to door garbage collection is being done in Manali Municipal Council, Manali	100% door to door garbage collection is being done in Dharamshala Municipal Corporation area
Source segregation of waste	70% of waste generated in MC Manali is segregated at source. Rest is being segregated at the waste processing facility	50% of waste generated in MC Dharamshala area is segregated at source. Rest is being segregated at the waste processing facility
Wet waste processing	Waste to Energy plant established at	23 composting pits have been constructed by


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		<p>Rangri, Manali where all the waste collected from town having two major section, 1st is Refuse Derived Fuel (RDF) making section which has been made functional in the month of Feb, 2020. All the waste received at site is being processed daily and converted into RDF which is further sent to ACC Barmana for co-processing as Energy generation section of the plant is not yet functional. The 2nd section of the plant is energy generation which is presently under installation phase.</p>	<p>the DMC at six locations within jurisdiction of MC, which includes Dharamkot Chowk (W. no.2), near Dalai Lama Temple (W. no.3), Near Gamru Ground (W. no.5), Dumping site (W. no. 6), Sabji Mandi Charan road (W no. 10) and Norbulingka (w no. 17)</p>
	<p>Dry waste processing</p>	<p>Material Recovery Facility (MRF) established. Recyclables sent for recycling and non-recyclables processed further for preparing refuse derived fuel (RDF).</p>	<p>A Material Recovery Facility (MRF) has also been established at Dharamshala processing site where all the non-biodegradable waste is further sorted into recyclable & non-recyclables. The recyclables</p>

are channelized into recycling through rag-pickers & scrap-dealers and non-recyclable is packed & sent to cement plants for co-processing. A baling machine has been installed at MC Dharamshala which is used to make bales of segregated combustible fraction (SCF) of waste and sending it to Cement plant for co-processing.


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6. In order to collect and transport the solid waste in compliance to Solid waste Management Rules (SWM) 2016, DMC had floated 8 tenders (for 3 years) for all the wards and for adjoining peri urban areas (Naddi, Totarani and Satovari). This whole area comprising of 17 wards and peri urban areas, has been divided into 4 zones as detailed herein below:-

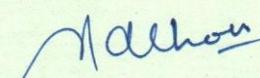
Sr. no.	Zone	Tender amount (Rs.) for 3 years period.	
		Street sweeping and Sanitation	Door to door collection
1.	Zone-I- Ward 1,2,3 and peri urban areas)	1.13 Cr.	1.91 Cr.
2.	Zone-II- Ward	88.20 Lac.	1.57 Cr.

	4,5,6,10 and 11		
3.	Zone-III- Ward 7,8,9,12 and 13	90.00 Lac	1.57 Cr.
4.	Zone-IV- Ward 14, 15, 16 and 17	1.13 Cr.	1.85 Cr.

7. The solid waste dumping site is established in ward no.6 of MC Dharamshala near HRTC workshop which is adjoining to Sudher village and is operational since year 2000. The dumping site is spread in an area of 1.57 hectares. The joint inspection for acquiring the total land of 2.96 hectares for the existing solid waste dumping site has already been conducted for purpose of FCA clearance. One trammel screen, one baling press, one organic waste shredder, one plastic waste shredder, seven organic waste composting pits and a working shed have been provided.

8. Four single use plastic collection centers have been established by the DMC at Norbulinga, Sheela Chowk, Charan Khad and Bhagsunag.

9. Regarding installation of organic waste convertor in the bigger hotels, State Pollution Control Board has issued a notification no. PCB/79th Board meeting consent/ 2019-23585- 23623 dated 4.11.2019, copy enclosed as **Annexure R-VI**, vide which hotels having more than 50 double bed rooms located outside the boundary of Municipal bodies shall have to provide their own Solid waste management system, i.e. organic


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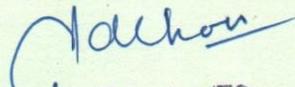
Waste Composting machine.

10. The regular sampling and water quality monitoring of waste resources is undertaken in Mcleodganj and results for months of December 2019 to April 2020 are hereby enclosed as **Annexure R-VII**, which indicates that parameters are within limits. If any violation is observed at any stage, necessary preventive and mitigation measures are ensured by HPSPCB.

11. With respect to the vehicular pollution, special vehicle monitoring camps could not be organized by the State Pollution Control Board due to Noval Corona (COVID-19) virus outbreak followed by lockdown in the area.

12. Two Air quality monitoring stations are operational in Dharamshala area, i.e. in Kotwali Bazar and in the premises of the office of the State Pollution Control Board at Dari, Dharamshala and the results were reported to be within limits. The Himachal Pradesh State Pollution Control Board continuously monitors the air quality and takes appropriate regulatory measures.

14. The hotels of the area installed with standby soundproof DG sets have been directed to have adequate stack height as per norms. The specification of DG sets with respect to stack Height has been prescribed by the Central Pollution Control Board. The noise standard has been prescribed in the Noise Rules 2000.


Joint Secretary(TCr,
to the Govt. of H.P.,
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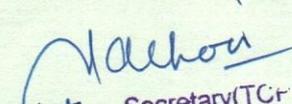

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<p>3. <u>Ground water and Water supply Status.</u></p> <p><i>Alkhow</i> Joint Secretary(TCR) to the Govt. of H.P., Shimla - 171002</p> <p><i>Arrested</i> Executive Magistrate Shimla-02</p>	<p>The I&PH Department has constructed two bore wells in the area and thus is not consuming ground water for water supplies except discharge from a few springs. Since the river Beas is recharging the ground water body of the area, the construction of two number bore wells does not affect the ground water levels in the area.</p> <p>Private bore wells constructed by the hoteliers are duly registered with I & PH Department.</p> <p>In reference to the issue of rain water harvesting, it is respectfully submitted that there are existing provision in the HP Municipal Act under Section 107 and adequate provision for rain water harvesting structure, @ 20 Liters per M² of the roof top area and underground in the parks and open spaces The Appendix VI of Himachal Pradesh Town and Country Rules 2014 makes it mandatory that the collection of rain water from the roof tops of the building is compulsory.</p>
<p>4. <u>Geology, structural stability and Hazard status/ Disaster Management.</u></p>	<p>It is respectfully submitted that the construction activities are being regulated by the provisions of Appendix-I of the Himachal Pradesh Town & Country Planning Rules, 2014, which clearly provides under its general regulations as under:-</p> <p>“3. Maximum acceptable slope for development shall be 45 degrees.”</p> <p>Further, as per Appendix 1 of the Rules ibid and under general regulations, maximum hill cut of</p>

3.50 Metre height shall be permissible. No building shall be built to abut against an earth cutting including a toe wall supporting an earth cutting and minimum 1.00 Metre distance shall be maintained between building and toe wall etc.

As per the provisions of Section 31 of the Himachal Pradesh Town & Country Planning Act' 1977, it is mandatory for any person who intends to carry out any sort of construction activities to submit a Structural Stability Certificate of the building before putting the same into use, in the manner prescribed including soil investigation report and structural design basis report as per provisions for safety against natural hazard.

5. Transport and parking.


Joint Secretary (TCR),
to the Govt. of H.P.,
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Parking: - Master Plan has been prepared for the construction of parking in Manali and Dharamshala. The status is as under

Manali. There are existing public parking lots available for 565 vehicles and 14960 Sqm land of have been identified to accommodate the 964 vehicles in future planning up to 2023.

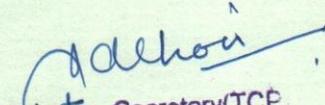
The Hon'ble High Court in CWPIL no. 15 of 2010-B had issued the directions to the State of Himachal Pradesh vide its order dated 16.12.2011, has restricted the constructions up to three storeys only and has directed that the restriction of three storey shall not only apply in segment 1, but shall apply to entire left out area of Kullu Valley Planning Area. The Hon'ble High Court further clarified, vide its order dated

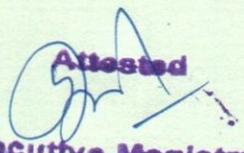
16.11.2012 that, "as per the provisions of Town and Country Planning Rules parking floor is mandatory, so clarification in regard to number of storeys may kindly be accorded whether these three storeys are inclusive of parking floor or parking floor is in addition to the prescribed three storeys. It is made clear that one extra parking floor can be allowed with three storeyed building. We also make it clear that where this Court in its earlier order ordered 3+1 storeys that may also be read as 3+2, in case two parking floor are to be constructed. It is made clear that the additional floor can be used only as parking area."

Dharamshala: - Existing public parking available for 365 vehicles in different parts of the Municipality and 14000 Sqm areas is available for proposed Parking in the Town which will accommodate 350 vehicles in planning up to 2023.

E-buses for public transport are being introduced through Smart City Project in the entire Dharamshala Planning Area.

A new parking near Dalai Lama Temple has been proposed under Smart City Project for 135 ECS (Equal Car Spaces) for which tenders have been floated.


Joint Secretary(TCP,
to the Govt. of H.P.,
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6. Policy & Planning.

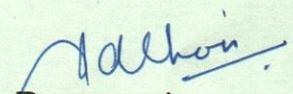
The issue of policy of planning and issue of construction activities are effectively governed by the existing provisions of the Himachal Pradesh Town & Country Planning Act'1977

	<p>read with the Rules'2014 viz-a-viz the Development Plan for Dharamshala & Manali. The issue of construction activities and planning permissions are already detailed in point no.1 supra.</p>
<p>7. <u>Forests & Biodiversity.</u></p>	<p>Frequent monitoring of the forests is being done by the forest Department required for understanding the dynamics of vegetation. Every year, the Forest Department carries out afforestation activities after assessing the open forestland and enrichment plantations in Forests where crop in thinly spaced. The HP State Govt. has launched the <i>EkButaBetikeNaam</i> scheme for sensitizing the local peoples towards the forest conservation as well as to protect the Girl child. Also Eco-restored of degraded forest is being done across Kullu division by planting local species. As far as the Forest land is concerned, any non-forestry activity is not permitted without approval of Central Govt. under Forest Conversation Act-1980 both in Manali and Mcloedganj.</p>

In view of the above submissions, it is, respectfully and humbly prayed that the action taken report on behalf of State/ Respondent may kindly be taken on record in the interest of justice, equity & fair play.

Attested

Executive Magistrate
Shimla-02


Deponent
 Joint Secretary (TCP)
 to the Govt. of H.P.,
 Shimla - 171002

Verification:-

I, the above named deponent, do hereby further solemnly affirm that the contents of para 1 to 3 are true and correct to the best of my knowledge and nothing has been concealed there from.

Signed and Verified at Shimla on day of 4th August' 2020


Deponent
Joint Secretary (TCP)
to the Govt. of H.P.,
Shimla - 171002


Attested
Executive Magistrate
Shimla-02

No. 196/2020. 4th day of August
Declared before me on 4th day of August
2018 on oath (Solemnly affirmation)
by Shri Sargeet Singh Rathor, Joint Secy. (TCP) to
who is personally known to me or who the Govt. of H.P.
has been identified by Sh. _____
who is personally known to me


Executive Magistrate
SHIMLA

Annexure A-2

**TOWN AND COUNTRY PLANNING DEPARTMENT
HIMACHAL PRADESH**

No: DTP (K)- T-57/ O.A No. 635/2017- 101

Dated:- 20-06-2020

To
The Director,
Town and Country Planning Department,
Shimla Himachal Pradesh.

Subject: - **Regarding compliance of order dated 18.03.2020 passed by the Hon'ble National Green Tribunal in O.A. no. 635 of 2017.**

Sir,

In reference to the letter No. HIM/TP/LAW-VI/O.A No. 635/2017-1151-58, dated 09/06/2020 on subject cited above, the action taken report to the Recommendation/order/directions passed by the Principal Bench of the Hon'ble National Green Tribunal vide order dated 29/07/2019 is as under,

Recommendation	Response	Report
1. Enforce a complete ban on construction activities in Manali MC and Mcleodganj except the construction of residential houses for their own uses/purpose and government buildings. The construction of other types should only be permitted unless and until adequate provisions for solid waste management and water supply are put in place."	Manali MC- That no new cases of construction activities are being allowed/ permitted in Manali MC, consequent upon the passing of the aforesaid order of this Hon'ble Tribunal by the Respondent State, except the construction of residential houses for their own uses/purpose and government buildings. The construction of other types will not be permitted unless and until adequate provisions for solid waste management and water supply are put in place."	The cases are permitted /allowed strictly as per the clarification given vide letter no. HIM/TP/LAW-VI/O.A No. 635/2017-5870 dated 16/09/2019 and no new cases of commercial land use are being allowed/permitted in MC Manali, consequent upon the passing of the aforesaid order of the Hon'ble Green Tribunal by this office. The construction of other types should only be permitted unless and until adequate provisions of solid waste management and water supply are put in place.
Recommendation	Response	Amendment/Correction*
3. <u>Ground water and Water supply Status.</u>	In reference to the issue of rain water harvesting, it is respectfully submitted that there are existing provision in the HP Municipal Act under Section 107 and adequate provision for rain water harvesting structure, @ 20 Liters per sqm. of the roof top area and underground in the parks and open spaces. The Appendix VI of Himachal Pradesh Town and Country Rules 2014 makes it mandatory that the collection of rain water from the roof tops of the building is compulsory.	As per Appendix-6 of H.P.T&CP rules 2014 (Amended up to 2016) no construction on any land use is being permitted/allowed without the compulsory provision of collection of rain water which is about 20 liter per sqm. of roof top area.
4. <u>Geology, structural stability and Hazard status/ Disaster Management.</u>	It is respectfully submitted that the construction activities are being regulated by the provisions of Appendix-I of the Himachal Pradesh Town & Country Planning Rules, 2014, which clearly provides under its general regulation as under:-	It is respectfully submitted that the construction activities are being regulated by the provisions of Development plan of Manali Agglomeration of Kullu Valley Planning Area as envisaged in chapter-IV & VI of H.P.T&CP Act, 1977 (Act no. 12 of

Handwritten stamp and notes: 25-6-20, 242

Handwritten signature and date: 20-06-2020

ASSISTANT DISTRICT ATTORNEY

Attested true copy
M. J. Khank
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

	<p>"3. Maximum acceptable slope for development shall be 45 degrees." Further, as per Appendix 1 of the Rules ibid and under general regulations, maximum hill cut of 3.50 Meter height shall be permissible. No building shall be built to abut against an earth cutting including a toe wall supporting an earth cutting and minimum 1.00 Meter distance shall be maintained between building and toe wall etc.</p>	<p>1977) which clearly provides under its general regulations as under: "(ix) Where it is essential to develop a plot cutting, it shall be responsibility of the plot owner to provide according to the engineering specifications. Retaining and breast walls so that such cutting of natural profile of the land may not harm the adjoining uphill side properties. However, cutting of natural profile shall not exceed more than one storey (3.50) meters in any case having a provision of diaphragm wall for step housing." "(xvi) No building shall be erected on slope forming an angle of more than 45 degree slope on individual sites basis after considering the stability of ground/ natural profile, view point or any other material consideration."</p>
<p>5. <u>Transport and parking.</u></p>	<p>The Hon'ble High Court in CWPIL no. 15 of 2010-B had issued the directions to the State of Himachal Pradesh vide its order dated 16.12.2011 had restricted construction up to three storey's for Kullu Valley Planning Area including Manali MC.</p>	<p>The Hon'ble High Court in CWPIL no. 15 of 2010-B had issued the directions to the state of Himachal Pradesh vide its order dated 16.12.2011 & 16.11.2012, had restricted construction up to 3+1 storey's that may also be read as 3+2, in case two parking floor are to be constructed, in Segment-1 & entire Left Out Area of Kullu Valley Planning Area.</p>

* Particular paragraph from the "Response" column is being highlighted which needs "Amendment/ Correction".

Yours faithfully,

[Signature]
20/06/2020
Town & Country Planner
Divisional Town Planning Office, Kullu
Distt. Kullu, H.P.

Attested five copy -
M. Mani
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

ATTORNEY
DISTRICT

Annexure R-II

ANNEXURE - I

SURFACE WATER QUALITY MONITORING FORMAT (River Name: Beas, Stretch: U/s Manali to D/s Larji) May, 2020

Sr. No	Name of the locations	Report No.	Latitude	Longitude	Date of Collection	pH	DO mg/l	BOD mg/l	TTC MPN /100ml	FC MPN /100ml
1	R Beas D/s of Aul	R-101	31°44'29.07"N	77°12'33.66"E	14.05.2020	7.12	9.0	0.2	120	21
2	R Sainj at Larji	R-102	31°43'37.47"N	77°13'37.07"E	14.05.2020	7.55	8.9	0.1	94	17
3	R Tirthan U/s of River Sainj at Larji	R-103	31°43'24.95"N	77°13'26.76"E	14.05.2020	7.94	9.3	0.1	94	13
4	R. Beas U/s Manali	R-115	32°17'11.42"N	77°10'44.32"E	13.05.2020	7.64	9.1	0.1	79	17
5	R. Beas D/s Manali	R-116	32°13'56.59"N	77°11'17.48"E	13.05.2020	6.75	8.9	0.1	140	21
6	Manalsu Nallah before conf. to R. Beas	R-118	32°15'15.41"N	77°11'16.20"E	13.05.2020	8.55	9.0	0.1	63	13
7	River Beas after the Confluence to Manalsu Nallah	R-119	32°14'46.52"N	77°11'28.45"E	13.05.2020	7.57	8.9	0.1	84	12
8	Manalsu Nala WSS old Manali	R-117	32°15'13.58"N	77°10'12.31"E	13.05.2020	6.63	9.2	0.2	110	11
9	D/s WPF Manali	R-120	32°12'56.28"N	77°11'29.76"E	13.05.2020	8.28	8.8	0.3	220	26
10	Baraigram Nalla before conf. to R. Beas	R-121	32°27'23.45"N	77°8'50.27"E	13.05.2020	6.90	9.1	0.1	150	21
11	R. Beas at Raison	R-122	32°32'28.73"N	77°8'7.49"E	13.05.2020	7.28	8.9	0.1	210	31
12	Drain at Aloo Ground	R-123	32°13'21.29"N	77°11'28.07"E	13.05.2020	7.02	4.9	2.8	540	240
13	Drain at Ranjari	R-124	32°13'59.07"N	77°11'18.22"E	13.05.2020	6.68	5.8	3.4	920	540
14	R. Parvati before conf. To R. Beas at Bhunter	R-106	31°53'38.35"N	77°8'49.74"E	14.05.2020	7.34	9.8	0.1	150	26
15	R. Beas U/s Kullu	R-107	31°58'49.04"N	77°7'34.46"E	13.05.2020	7.55	8.9	0.2	220	32
16	R. Beas D/s Kullu	R-108	31°55'35.05"N	77°7'10.57"E	13.05.2020	7.54	8.8	0.3	240	33
17	Sarvan Nallah before confluence to R. Beas	R-109	31°57'32.28"N	77°6'47.68"E	13.05.2020	7.72	9.0	0.1	170	23
18	Khalda Nalla WSS Kullu Town	R-110	31°58'7.35"N	77°5'26.52"E	13.05.2020	8.10	9.1	0.1	130	22
19	R. Beas D/s WPF Kullu	R-111	31°55'2.32"N	77°7'36.59"E	13.05.2020	7.57	8.8	0.2	210	32
20	Drain Akhara Bazaar U/s Kullu	R-112	31°57'41.51"N	77°6'55.89"E	13.05.2020	7.10	4.5	1.8	350	130
21	W.C Drain at Lanka Baker	R-113	31°57'0.25"N	77°6'37.14"E	13.05.2020	6.74	4.7	16.0	>1600	>1600
22	L.A. drain Sivasahi	R-114	31°54'27.75"N	77°8'5.17"E	13.05.2020	7.41	3.4	180.0	>1600	>1600

STATE BOARD ANALYST

lc

Appended here copy
M. Mantri

LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

ANNEXURE - II

Annexure 8-III

Ambient Air Quality Data for the month of May-2020

Slr	Date	Name of the monitoring station	Area Class	City	State	4 hourly Data Value of SO2 (AM - 10AM)	4 hourly Data Value of SO2 (10AM - 2PM)	4 hourly Data Value of SO2 (2PM - 6PM)	4 hourly Data Value of SO2 (6PM - 10PM)	4 hourly Data Value of SO2 (10PM - 2AM)	4 hourly Data Value of SO2 (2AM - 6AM)	4 hourly Data Value of NOx (AM - 10AM)	4 hourly Data Value of NOx (10AM - 2PM)	4 hourly Data Value of NOx (2PM - 6PM)	4 hourly Data Value of NOx (6PM - 10PM)	4 hourly Data Value of NOx (10PM - 2AM)	4 hourly Data Value of NOx (2AM - 6AM)	8 hourly Data of RSPM (AM - 2PM)	8 hourly Data of RSPM (2PM - 10PM)	8 hourly Data of RSPM (10PM - 6AM)	8 hourly Data of RSPM (6AM - 2PM)	8 hourly Data of RSPM (2PM - 10PM)	8 hourly Data of RSPM (10PM - 6AM)	8 hourly Data of RSPM (6AM - 2PM)	8 hourly Data of RSPM (2PM - 10PM)	8 hourly Data of RSPM (10PM - 6AM)					
630	04-05-2020	Station No-1, Nehru Park, Mohali	Commercial	Mohali	H.P.	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	13.26	14.39	8.14	26.70	26.70	14.20	14.20	14.20	14.20	14.20	14.20			
	06-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	12.65	14.02	6.44	24.92	28.60	13.83	13.83	13.83	13.83	13.83	13.83
	08-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	15.55	25.02	8.33	28.31	56.53	18.37	18.37	18.37	18.37	18.37
	11-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	26.70	24.24	9.66	55.11	51.52	20.27	20.27	20.27	20.27	20.27
	13-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	17.80	20.64	12.31	41.10	46.97	24.24	24.24	24.24	24.24	
	15-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	22.16	22.16	11.36	45.83	55.11	25.38	25.38	25.38	25.38	25.38
	18-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	23.00	16.67	11.17	60.42	34.66	18.18	18.18	18.18	18.18	
	20-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	24.07	29.36	15.91	60.42	65.53	29.55	29.55	29.55	29.55	
	22-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	32.20	32.95	17.16	84.09	69.09	31.82	31.82	31.82	31.82	
	24-05-2020					HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	35.04	37.57	11.55	75.00	84.87	25.19	25.19	25.19	25.19	
	26-05-2020	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	HDL	34.75	34.47	9.85	64.75	87.12	25.19	25.19	25.19	25.19					

Er Love Kumar Thakur
 Er Love Kumar Thakur
 Jt. Environmental Engineer

Er Pradeep Moudgil
 Er Pradeep Moudgil
 Assistant Environmental Engineer

APR 2020
 M. M. M. M.
 LAW OFFICER
 Town & Country Planning Deptt.
 Himachal Pradesh, Shimla-171009

Ambient Air Quality Data for the month of May-2020

Station 1

Code	Date	Name of the monitoring station	Area Class	City	State	8 hourly Data Value of NH3 6AM - 2PM	8 hourly Data Value of NH3 2PM - 10PM	8 hourly Data Value of NH3 10PM - 6AM	24 hourly Data Value of PM 2.5 6AM - 6AM
670	04-05-2020	Station No.-I, Nehru Park, Manali	Commercial	Manali	H.P.	2.05	2.08	1.19	8.33
	06-05-2020					2.24	2.05	1.22	8.39
	08-05-2020					1.96	1.99	1.16	8.39
	11-05-2020					2.39	2.68	1.78	12.48
	13-05-2020					2.68	2.70	1.87	8.34
	15-05-2020					2.70	2.89	1.97	8.35
	18-05-2020					2.63	2.72	1.67	8.41
	20-05-2020					3.03	3.33	2.08	12.50
	22-05-2020					3.03	3.52	2.05	16.94
	27-05-2020					2.97	3.18	1.87	-----
	29-05-2020					3.63	3.53	1.99	-----

Station 2

Code	Date	Name of the monitoring station	Area Class	City	State	8 hourly Data Value of NH3 6AM - 2PM	8 hourly Data Value of NH3 2PM - 10PM	8 hourly Data Value of NH3 10PM - 6AM	24 hourly Data Value of PM 2.5 6AM - 6AM
671	01-05-2020	Station No.-II, Hadimba Road, Manali	Residential	Manali	H.P.	-----	1.87	0.93	6.29
	12-05-2020					2.16	2.98	1.67	8.61
	14-05-2020					3.32	3.01	1.72	8.36
	16-05-2020					2.24	2.42	1.36	8.41
	19-05-2020					2.30	2.53	1.43	4.16
	21-05-2020					2.39	2.54	1.68	4.17
	23-05-2020					2.40	-----	-----	12.87
	26-05-2020					2.33	2.53	1.43	8.37
	28-05-2020					2.67	2.60	1.72	-----
	30-05-2020					2.69	4.03	-----	-----

Er. Love Kumar Thakur
Er. Love Kumar Thakur
Junior Environmental Engineer

Er. Pradeep Moudgil
Er. Pradeep Moudgil
Asstt. Environmental Engineer

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M. Mantri
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

PM 2.5, May 2020

Station 1, Nehru Park, Manali								
DATE	F.P. NO.	VOLUME OF AIR SAMPLED	INITIAL WT.	FINAL WT.	WT. DIFF.	CONC. (ug/m3)	RSPM (ug/m3)	
04-05-2020	835885	24.002	0.1484	0.1486	0.0002	8.33	11.93	
06-05-2020	835886	23.852	0.1463	0.1465	0.0002	8.39	11.04	
08-05-2020	835887	23.843	0.1502	0.1504	0.0002	8.39	16.30	
11-05-2020	835888	24.046	0.1470	0.1473	0.0003	12.48	20.20	
13-05-2020	835890	23.985	0.1382	0.1384	0.0002	8.34	16.92	
15-05-2020	835892	23.954	0.1520	0.1522	0.0002	8.35	18.56	
18-05-2020	835894	23.775	0.1466	0.1468	0.0002	8.41	17.61	
20-05-2020	835896	24.000	0.1422	0.1425	0.0003	12.50	23.11	
22-05-2020	835898	23.608	0.1458	0.1462	0.0004	16.94	27.58	
27-05-2020								28.05
29-05-2020	Not Calculated							26.35

Station 2, Hadimba Mata Road, Manali								
DATE	F.P. NO.	VOLUME OF AIR SAMPLED	INITIAL WT.	FINAL WT.	WT. DIFF.	CONC. (ug/m3)	RSPM (ug/m3)	
01-05-2020	835884	15.899	0.1488	0.1489	0.0001	6.29	8.24	
12-05-2020	835889	23.236	0.1476	0.1478	0.0002	8.61	12.35	
14-05-2020	835891	23.925	0.1493	0.1495	0.0002	8.36	15.27	
16-05-2020	835893	23.780	0.1472	0.1474	0.0002	8.41	12.75	
19-05-2020	835895	24.040	0.1404	0.1405	0.0001	4.16	10.16	
21-05-2020	835897	23.984	0.1415	0.1416	0.0001	4.17	14.61	
23-05-2020	835899	7.772	0.1463	0.1464	0.0001	12.87	22.09	
26-05-2020	835900	23.901	0.1462	0.1464	0.0002	8.37	18.53	
28-05-2020								16.15
30-05-2020	Not Calculated							20.34

Er. Love Kumar Thakur

Er. Love Kumar Thakur
Jr. Environmental Engineer

Er. Pradeep Joudgil

Er. Pradeep Joudgil
Assistant Environmental Engineer

Attested true copy
M. J. Math
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

Table C :- National Air Quality Data for SO₂, NO_x, RSPM and SPM Monitored by H.P State Pollution Control Board Kullu.

City:- Manali,
State:- Himachal Pradesh

Sr. No.	LOCATION	Stn. Type	Stn. Code	Month & Year	SO ₂			NO _x			RSPM			SPM								
					N	AM	SD	N	AM	SD	N	AM	SD	N	AM	SD	MAX	GM				
1	Station No.-I, Nehru Park, Manali	C	670	May 2020	66	2.00	0.00	2.00	66	4.5	0.00	4.50	33	19.77	9.16	37.57	17.71	33	43.02	22.10	87.12	37.59
2	Station No.-II, Hadimba Road, Manali	R	671	May 2020	51	2.00	0.00	2.00	51	4.50	0.00	4.50	26	14.57	6.03	23.48	13.29	26	25.82	8.57	40.15	24.34

Kindly fill in -R, if station fall in Residential area, I, if station fall in Industrial Area, S, if station fall in sensitive area.

Note:-
N = Number of observations (in days)
A.M. = Arithmetic mean in $\mu\text{g}/\text{m}^3$
S.D = Standard Deviation
MAX. = Maximum value (24 hours average in $\mu\text{g}/\text{m}^3$)
G.M = Geometric Mean in $\mu\text{g}/\text{m}^3$

Er. Love Kumar Thakur
Jr. Environmental Engineer

Er. P. Pradeep Moudgil
Assistant Environmental Engineer

LAW/OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

Handed over copy
M.M.

City:- Manali
State:- Himachal Pradesh

Table C :- National Air Quality Data for NH₃ Monitored by H.P State Pollution Control Board Kullu.

Sr. No.	LOCATION	Stn. Type	Stn. Code	Month & Year	NH ₃				PM 2.5				
					N	AM	SD	MAX	N	AM	SD	MAX	GM
1	Station No.-I, Nehru Park, Manali	C	670	May-2020	33	2.39	0.67	3.63	9	10.24	3.08	16.94	9.89
2	Station No.-II, Hadimba Road, Manali	R	671	May-2020	26	2.27	0.68	4.03	8	7.66	2.83	12.87	7.19

Kindly fill in -R, if station fall in Residential area. I, if station fall in Industrial Area. S, if station fall in sensitive area.

Note:-
N = Number of observations (in days)
A.M. = Arithmetic mean in µg/m³
S.D = Standard Deviation
MAX. = Maximum value (24 hours average in µg/m³)

Er. Love Kumar Thakur
Junior Environmental Engineer

Er. Pradeep Moudgil
Asstt. Environmental Engineer

Accepted
M.P. Singh
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

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true copy

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AIR QUALITY INDEX (AQI) OF NAMP STATIONS, MANALI

STATION NO. - I, NEHRU PARK, MANALI MONTH - MAY, 2020

Date	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	PM 2.5 (24 Hrs. Avg.)	AQI
04-05-2020	1.47	4.31	1.19	11.93	8.33	14
06-05-2020	1.62	4.94	1.84	11.04	8.39	14
08-05-2020	1.50	4.57	1.70	16.30	8.39	16
11-05-2020	1.88	4.91	2.28	20.20	12.48	21
13-05-2020	1.87	5.06	2.41	16.92	8.34	17
15-05-2020	2.01	5.29	2.52	18.56	8.35	19
18-05-2020	1.87	5.52	2.34	17.61	8.41	18
20-05-2020	1.78	5.79	2.81	23.11	12.50	23
22-05-2020	2.06	6.08	2.87	27.58	16.94	28
27-05-2020	1.88	6.65	2.67	28.05	28
29-05-2020	1.93	6.63	3.05	26.35	26

STATION NO. - II, HADIMBA ROAD, MANALI MONTH - MAY 2020

Date	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	PM 2.5 (24 Hrs. Avg.)	AQI
01-05-2020	1.47	3.74	1.40	8.24	6.29	10
12-05-2020	1.70	3.69	2.27	12.35	8.61	14
14-05-2020	1.49	4.01	2.68	15.27	8.36	15
16-05-2020	1.08	3.96	2.01	12.75	8.41	14
19-05-2020	1.34	3.85	2.09	10.16	4.16	10
21-05-2020	1.08	3.96	2.20	14.61	4.17	15
23-05-2020	1.27	4.50	2.40	22.09	12.87	22
26-05-2020	1.48	4.02	2.09	18.53	8.37	19
28-05-2020	1.19	4.46	2.33	16.15	---	16
30-05-2020	1.61	4.93	3.36	20.34	---	20

Good (0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung, heart	Severe (>401)	Respiratory effects even on healthy people

Note :- * :- Monitoring conducted below 16 Hrs.

Er Love Kumar Thakur
Er Love Kumar Thakur
Jr. Environmental Engineer

Er Pradeep Mondgil
Er Pradeep Mondgil
Assistant Environmental Engineer

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M. Mani
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

H.P. STATE POLLUTION CONTROL BOARD
 Regional Office: HIMUDA, Shopping Complex Hall No-5, Beasa Moar- Kullu,
 Distt-Kullu, Pin-175101 (Phone: 01902-223149)
 Website: http://hppeb.nic.in e-mail: pebrokullu@gmail.com

Detail of Noise Monitoring Program

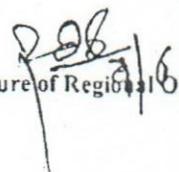
Annexure
A-IV

Name of Regional Office: Kullu
 Month and Year: May-2020

Date	Location	Detail of Sampling	Area/Zone				
			Silence Lady Wellington Hospital	Residential PCB, Office Building	Commercial The Mall, Manali	Industrial Near Hotel IBEX	
03.05.2020	Manali	Day Time	Noise Level in dB(A)	45.6	46.7	45.6	47.8
			Limit in dB(A)	50.0	55.0	65.0	75.0
			Remarks	Within Limit	Within Limit	Within Limit	Within Limit
		Night Time	Noise Level in dB(A)	32.4	36.6	32.5	35.3
			Limit in dB(A)	40.0	45.0	55.0	70.0
			Remarks	Within Limit	Within Limit	Within Limit	Within Limit
15.05.2020	Manali	Day Time	Noise Level in dB(A)	40.4	48.9	40.2	54.8
			Limit in dB(A)	50.0	55.0	65.0	75.0
			Remarks	Within Limit	Within Limit	Within Limit	Within Limit
		Night Time	Noise Level in dB(A)	33.2	36.8	34.3	39.8
			Limit in dB(A)	40.0	45.0	55.0	70.0
			Remarks	Within Limit	Within Limit	Within Limit	Within Limit
21.05.2020	Manali	Day Time	Noise Level in dB(A)	49.7	50.7	54.8	53.6
			Limit in dB(A)	50.0	55.0	65.0	75.0
			Remarks	Within limit	Within Limit	Within Limit	Within Limit
		Night Time	Noise Level in dB(A)	35.5	37.4	36.2	32.6
			Limit in dB(A)	40.0	45.0	55.0	70.0
			Remarks	Within limit	Within Limit	Within Limit	Within Limit
28.05.2020	Manali	Day Time	Noise Level in dB(A)	46.8	48.6	49.7	52.4
			Limit in dB(A)	50.0	55.0	65.0	75.0
			Remarks	Within Limit	Within Limit	Within Limit	Within Limit
		Night Time	Noise Level in dB(A)	37.2	38.9	35.6	38.5
			Limit in dB(A)	40.0	45.0	55.0	70.0
			Remarks	Within Limit	Within Limit	Within Limit	Within Limit



Junior Environmental Engineer


 Signature of Regional Officer

Attested True Copy

 LAW OFFICER
 Town & Country Planning Deptt.
 Himachal Pradesh, Shimla-171009

Annexure
R-5

FORM -X
REPORT BY THE STATE BOARD ANALYST
(See Rule 26)

Report No. 15
Dated 27.05.2020

I hereby certify that I, Prakash Sharma State Board Analyst duly appointed under sub-section (3) of section 53 of the water (Prevention and Control of Pollution) Act, 1974(6 of 1974) received on the 14th Day of May, 2020 From JEE, Kullu a Grab Sample of final outlet of STP of The Executive Engineer, Jal Shakti Vibhag, STP Manali, (Div-I, Kullu), Distt. Kullu (H.P.) for Analysis. The sample was in a condition fit for analysis reported below :-

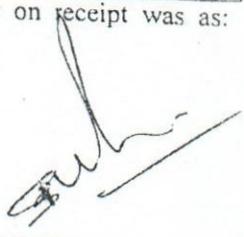
I further certify that I have analysed the aforementioned sample on 14.05.2020 to 26.05.2020. The results of the analysis reported below:-

Method of analysis							
IS-2488(I-V. IS-3025 (Part 44):1933, "Standard Method for the Examination of Water and Waste water", 22 nd edition prepared & published jointly by:-							
1. American Public Health Association.							
2. American Water Works Association.							
3. Water Environment Federation.							
Sr. No.	Parameters	Results		Sr. No.	Parameters	Results	
1.	pH	8.66		21.	PO ₄ P	--	mg/l
2.	Cond.	--	(µmhoscm-1)	22.	Mn.	--	mg/l
3.	TDS	--	mg/l	23.	An.	--	mg/l
4.	TSS	8.0	mg/l	24.	TKN	--	mg/l
5.	COD	32.0	mg/l	25.	Mercury	--	mg/l
6.	BOD	5.0	mg/l	26.	Arsenic	--	mg/l
7.	Sulphate	--	mg/l	27.	Selenium	--	mg/l
8.	NO ₃ -N	--	mg/l	28.	Temp.	--	mg/l
9.	Chloride	--	mg/l	29.	Fluoride	--	mg/l
10.	Na	--	mg/l	30.	Vanadium as V	--	mg/l
11.	Fe	--	mg/l	31.	Potassium	--	mg/l
12.	T.Hardness	--	mg/l	32.	Phenol	--	mg/l
13.	T. Cr.	--	mg/l	33.	Sulphide	--	mg/l
14.	Zn	--	mg/l	34.	Chlorine	--	mg/l
15.	Cu	--	mg/l	35.	NH ₃ -N	--	mg/l
16.	T.Cyanide	--	mg/l	36.	TKN	--	mg/l
17.	Ni	--	mg/l	37.	Chromium +6	--	mg/l
18.	Pb	--	mg/l	38.			
19.	Cd	--	mg/l	39.			
20.	Oil & Grease	Nil	mg/l	40.			

ND* = Not Detected.

The condition of the seals, fastening and container on receipt was as:
Received as :Sealed Sample Signed on this 27th Day of May, 2020

The Executive Engineer,
Jal Shakti Vibhag,
STP Manali, (Div-I, Kullu),
Distt. Kullu(H.P.)


STATE BOARD ANALYST

Scanned with CamScanner

Attested true copy

M. Manoh
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009



H.P. STATE POLLUTION CONTROL BOARD
HIM PARIVESH, PHASE-III
NEW SHIMLA-171009

Annexure-B (8)

Annexure A-VI

No. PCB/79th Board Meeting Consent /2019-

dated:

Notification

In pursuance to the decision taken by the State Board in its 79th Board Meeting held on 5.8.2019 vide item No.79.07 and in partial modification of the Notification No.PCB/74th Board Meeting Consent/2016-1861-1900 dated 2.5.2016, the following may be inserted after Sr. No.VI of the said notification.

Sr. No. VII: The residential colonies located outside the boundary of Municipal bodies having more than 25 apartments and hotels having more than 50 double bed rooms located outside the boundary of municipal bodies shall provide its own Solid Waste Management System i.e. Organic Waste Composting Machine.

(Aditya Negi)
Member Secretary

dated: 4.11.2019

No. PCB/79th Board Meeting Consent /2019- 23585-23623

Copy forwarded to the following for information and necessary action:-

1. The Additional Chief Secretary (Env. Sc., & Tech.) to the Govt. of H.P.
2. The Additional Chief Secretary (Industries) to the Govt. of H.P. Shimla.
3. The Pr. Secretary (MPP & Power) to the Govt. of H.P.
4. The Secretary (UD) to the Govt. of H.P. Shimla.
5. The Secretary (IPH) to the Govt. of H.P. Shimla.
6. The Director, Department of Environment, S&T Govt. of H.P.
7. The Director, Department of Industries, Udyog Bhawan Shimla.
8. The Managing Director, (HRTC) Shimla.
9. The Chief Executive Officer, Him Urja Bhawan Kasumpti Shimla.
10. The Managing Director, H.P. Tourism Development Corporation, HP Shimla.
11. The Controller of Printing & Stationary, Govt. of H.P. Shimla with a request to publish the notification in the official gazette.
12. All the Regional Office, HPSPCB.
13. The PSO/SSO/SO, HPSPCB.
14. All General Managers, Distt. Industries Centers in H.P.
15. The System Manager (IT) HP PCB Shimla to host the State Board website.
16. Guard file/Consent Branch.

(Aditya Negi)
Member Secretary

Attended true copy

M. Mah
LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

Scanned by CamScanner

Annexure
R-VI
Annexure - C

Water Quality Monitoring Results

Sr. No	Parameters	Result for the month of					Limits	Remarks
		December	January	February	March	April		
1	pH	7.41	7.69	7.36	7.42	7.27	5.5 to 9.0	Within limit
2	TSS	16.0	17.0	47.0	89.0	15.0	600 mg/l	Within limit
3	COD	36.0	64.0	88.0	192.0	64.0	250 mg/l	Within limit
4	BOD	6.0	11.0	14.0	24.0	8.0	350 mg/l	Within limit
5	Oil & Grease	0.28	0.76	0.28	0.96	0.20	20 mg/l	Within limit

Sr. No.	Parameters	Sampling Location : Charan Khad Up Stream STP Dharamshala		Sampling Location : Charan Khad Down Stream STP Dharamshala		Limits	Remarks
		January	April	January	April		
1	pH	7.98	8.06	8.06	8.04	5.5 to 9.0	Within Limit
2	Cond. (us)	278.0	194.1	284.0	187.8	250 mg/l	Within Limit
3	DO (mg/l)	7.9	8.5	7.7	8.8	30 mg/l	Within Limit
4	COD (mg/l)	1.0	2.0	2.0	3.0		
5	BOD (mg/l)	0.10	0.10	0.10	0.10		
6	F.C.(MPN/100ml)	2.00	2.00	2.00	2.00	45	Within Limit
7	T.C.(MPN/100ml)	46	48	48	58	50	Within Limit
8	NO ₃ -N (mg/l)	0.03	0.67	0.12	0.57	50	Within Limit
9	NH ₄ -N (mg/l)	Nil	Nil	Nil	Nil	500	Within Limit
10	TDS (mg/l)	175.0	120.0	191.0	123.0		
11	Total Hardness(mg/l)	60.0	78.0	66.0	116.0		
12	CaCO ₃	38.0	42.0	38.0	96.0		

Attested true copy

M. M. Singh

LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009

13	MgCO ₃	22.0	36.0	28.0	20.0	2	Within Limit
14	F ⁻ (mg/l)	0.050	0.070	0.080	0.070	2	Within Limit
15	Boron(mg/l)	ND	ND	ND	ND	1	Within Limit
16	Cl ⁻ (mg/l)	14.20	11.36	15.62	12.78	250	Within Limit
17	SO ₄ ⁻ (mg/l)	16.29	17.22	18.56	14.15	200	Within Limit
18	T- alkalinity	115.0	75.0	170.0	80.0	200	Within Limit
19	P-alkalinity	Nil	Nil	10.00	Nil		
20	PO ₄ ⁻ (mg/l)	ND	0.07	0.01	0.09		
21	Na ⁺ (mg/l)	3.14	4.04	4.06	8.12		
22	K ⁺ (mg/l)	0.46	0.28	0.38	0.16		
23	Ca ²⁺ (mg/l)	15.29	16.84	15.24	38.50	75	Within Limit
24	Mg ²⁺ (mg/l)	5.37	8.78	6.83	4.88		
25	TSS	2.0	2.0	Nil	3.0		
26	Turbidity (NTU)	Nil	Nil	Nil	1.00		
27	Na%	Nil	10.10	Nil	13.13		
28	SAR	Nil	0.2	Nil	0.33		
29	T.Cl ⁻ (mg/l)	Nil	ND	Nil	ND		
30	Cd ⁺ (mg/l)	Nil	ND	Nil	ND	0.1	Within Limit
31	Pb ⁺ (mg/l)	Nil	ND	Nil	ND		Within Limit
32	Cu ⁻ (mg/l)	Nil	ND	Nil	ND		Within Limit
33	Zn ⁻ (mg/l)	Nil	0.003	Nil	0.003		Within Limit
34	Ni ⁻ (mg/l)	Nil	ND	Nil	ND		Within Limit
35	Fe ⁻ (mg/l)	Nil	ND	ND	0.032		Within Limit

R

Attended time 6/15

M. M. Singh
LAW OFFICER
 Town & Country Planning Deptt.
 Himachal Pradesh, Shimla-171005

Ambient Air Monitoring Results (Kotwali Bazar, Dharamshala)

Month	SO ₂ in $\mu\text{g}/\text{m}^3$	NO _x in $\mu\text{g}/\text{m}^3$	NH ₃ in $\mu\text{g}/\text{m}^3$	O ₃ in $\mu\text{g}/\text{m}^3$	RSPM in $\mu\text{g}/\text{m}^3$	SPM in $\mu\text{g}/\text{m}^3$
Jan 20	2.0	6.9	0.02	2.0	40.0	45.0
Feb 20	2.0	6.5	0.3	2.0	44.0	52.0
Mar 20	2.0	7.7	0.2	2.0	31.0	57.0

Ambient Air Monitoring Results (Regional Office Dari Dharamshala)

Month	SO ₂ in $\mu\text{g}/\text{m}^3$	NO _x in $\mu\text{g}/\text{m}^3$	NH ₃ in $\mu\text{g}/\text{m}^3$	O ₃ in $\mu\text{g}/\text{m}^3$	RSPM in $\mu\text{g}/\text{m}^3$	SPM in $\mu\text{g}/\text{m}^3$
Jan 20	2.0	6.4	0.04	2.0	37.0	48.0
Feb 20	2.0	6.6	0.3	2.1	45.0	43.0
Mar 20	2.0	7.0	0.2	2.0	36.0	57.0

Note: All the parameters are found within prescribed limits.

Attested true copy

LAW OFFICER
Town & Country Planning Deptt.
Himachal Pradesh, Shimla-171009